

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.50/230/HDB/2017
NAME OF THE COMPANY	PBEL Property Development (I) Pvt Ltd & Incor Appa Two Projects Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rusheek Reddy K.V.	Adv.	rusheekreddy@gmail.com 9885542236	
L. Aravind Reddy	Adv.		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Rusheek Reddy, K.V. and Shri L. Aravind Reddy, Learned Counsels for the Petitioner.

CA is allowed by separate orders.

Member (T)

Member (J)